## Annexure – 3

## Name of the corporate debtor: Golden Wealth Advisory Private Limited; Date of commencement of CIRP: 29<sup>th</sup> August, 2024; List of creditors as on: 22<sup>nd</sup> January, 2025

## List of secured financial creditors (other than financial creditors belonging to any class of creditors)

|     | (Amount in ₹) |            |                |                           |              |          |            |                |           |               |              |           |              |        |  |
|-----|---------------|------------|----------------|---------------------------|--------------|----------|------------|----------------|-----------|---------------|--------------|-----------|--------------|--------|--|
| Sr. | Name of       | Details of | claim received | Details of claim admitted |              |          |            |                | Amount of | Amount of any | Amount of    | Amount of | Remarks,     |        |  |
| No. | creditor      |            |                |                           |              |          |            |                |           | contingent    | mutual dues, | claim not | claim under  | if any |  |
|     |               |            |                |                           |              |          |            |                |           | claim         | that may be  | admitted  | verification |        |  |
|     |               |            |                |                           |              |          |            |                |           |               | set- off     |           |              |        |  |
|     |               | Date of    | Amount         | Amount                    | of Nature of | Amount   | Amount     | Whether        | % of      |               |              |           |              |        |  |
|     |               | receipt    | claimed        | claim                     | claim        | covered  | covered by | related party? | voting    |               |              |           |              |        |  |
|     |               | _          |                | admitted                  |              | by       | guarantee  |                | share     |               |              |           |              |        |  |
|     |               |            |                |                           |              | security | _          |                | in CoC    |               |              |           |              |        |  |
|     |               |            |                |                           |              | interest |            |                |           |               |              |           |              |        |  |
|     |               |            |                |                           |              |          | NIL        |                |           |               |              |           |              |        |  |

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